## **Declaration of Assets and Liabilities**

Year- December 2021.

I Ramesh Sumar Roy, Son of Munshi lal ray, aged 47 years, belonging to BIHAR SECRETARIAT SERVICE and presently working as Assistant, Parliamentray affairs Deptt., Bihar, Patna (Diputation As P.A Leader of Oppositon, Bihar Vidhan Sabha) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| SI.<br>No. | Description                                                                        | Self                                                          | Spouse Name(S)-<br>Anita Kumari<br>SDE(BSNL) | Dependant-1<br>Name-<br>(Kumar Tejas) | Dependant-2<br>Name-<br>(Kumar Shreyash) | Dependant-3<br>Name(N.A) |  |
|------------|------------------------------------------------------------------------------------|---------------------------------------------------------------|----------------------------------------------|---------------------------------------|------------------------------------------|--------------------------|--|
| 1          | 2                                                                                  | 3                                                             | 4                                            | 5                                     | 6                                        | 7                        |  |
| (i)        | Cash                                                                               | 65000                                                         | 210000                                       | NIL                                   | NIL NIL                                  |                          |  |
| (ii)       | Deposits in Banks, Financial<br>Institution And Non-Banking<br>Financial Companies | 105284                                                        | 666809                                       | NIL                                   | NIL                                      | NIL                      |  |
| (iii)      | Bonds, Debentures and<br>Shares in companies                                       | 30000                                                         | 40000                                        | NIL                                   | NIL                                      | NIL                      |  |
| (iv)       | Other financial institutions,<br>NSS, Postal Savings, LIC<br>Policies etc.         | ancial institutions, PLI-200000<br>al Savings, LIC PPF-205971 |                                              | NIL                                   | NIL                                      | NIL                      |  |
| (v)        | Motor Vehicles (details of<br>make etc.)                                           | Motercycle<br>Make 2008                                       | Alto<br>Make-2009                            | NIL NIL                               |                                          | NIL                      |  |
| (vi)       | Jewellery (give details of<br>weight and value)                                    | Gold149gm,<br>Silver-250gm                                    | Gold425gm,<br>Silver-2.8kg                   | Gold-25gm                             | NIL                                      |                          |  |
| (vii)      | Other assets, such as values of claims/interest                                    | NIL                                                           | NIL                                          | NIL                                   | NIL                                      | NIL                      |  |

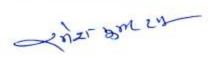
Note:- Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

## B. Details of Immovable assets

indicates

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be

Self Dependant-1 SI Description Spouse Name(S)-Dependant-2 Dependant-(Kr Tejas) (Kr Shreyash) 3 Name No. 1 6 बंटवारा रहित पैतक संपत्ति Vill-Telmar, Block-NIL NII NII (i) Agricultural Land Harnaut, Nalanda Ek - Location (s) - Survey number (s) fasla land 1.346 Acre - Extent (Total measurement) - Current Market Value Sarifaganj Patna city, Nathupur, Block-NIL NIL Non-Agricultural Land NII (iii) Area-1013 Sq Feet & Phulwari, Area-1 - Location (s) - Survey number (s) Paharpur Part-2, katha 6 dhur & - Extent (Total measurement) Block-phulwari, dist-Paharpur Part-2. patna, Area-1 khata Block phulwari, dist-- Current market value patna, Area-2 khata 1 dhur (iii) Building (Commercial and NIL NIL NIL NIL NIL residential) - Location (s) - Survey/door number (s) - Extent (Total measurement) - Current market value Houses/Apartments, etc. बंटवारा रहित पैतृक रापिता NIL NIL NIL NII (iv) - Location (s) - Survey/door number (s) - Extent (total measurement) - Current market value (v) Others (such as interest in NII NIL NIL NIL property)



<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

(2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues: (Note: Please give separate details for each item)

| SI.<br>No. | Description                                                                                                                                                  | Name & address of Bank/Financial<br>Institutions (s)/Department (s) | Amount outstanding as on<br>31.12.2021 |  |  |
|------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------|----------------------------------------|--|--|
| 1          | 2                                                                                                                                                            | 3                                                                   | 4                                      |  |  |
| (a)        | (i) Loans from Banks                                                                                                                                         | 2623671/-                                                           | 3748066/-                              |  |  |
|            | (ii) Loans from financial institutions                                                                                                                       | NIL                                                                 | NIL<br>NIL<br>NIL<br>NIL               |  |  |
|            | (iii) Government Dues: (a) dues to departments dealing with government accommodation                                                                         | NIL                                                                 |                                        |  |  |
|            | (b) dues to departments dealing with supply of electricity                                                                                                   | NIL                                                                 |                                        |  |  |
|            | (d) dues to departments dealing with telephones                                                                                                              | NIL                                                                 |                                        |  |  |
|            | (e) dues to departments dealing with<br>government transport (including aircraft and<br>helicopters)                                                         | NIL                                                                 |                                        |  |  |
|            | (f) Other dues, if any                                                                                                                                       | NIL                                                                 | NIL                                    |  |  |
| (b)        | (i) Income Tax including surcharge [Also<br>indicate the assessment year up to which<br>Income tax Return filed Give also Permanent<br>Account Number (PAN)] | PAN NoADNPR1070K(Myself) Pan no AHJPK0238L (Wife)                   | Rs                                     |  |  |
|            | (ii) Wealth Tax [Also indicate the assessment<br>year up to which Wealth Tax return filed]                                                                   | NIL                                                                 | NIL                                    |  |  |
|            | (iii) Sales Tax [Only in case of proprietary business]                                                                                                       | NIL                                                                 | NIL                                    |  |  |
|            | (iv) Property Tax                                                                                                                                            | NIL                                                                 | NIL                                    |  |  |

## C. Personal Detail

| GPF/CPF/PRAN No. :- |    |                           | PTS/WEL-139 |                  |         |   |   |   |   |              |
|---------------------|----|---------------------------|-------------|------------------|---------|---|---|---|---|--------------|
| Gender :-           |    | м                         | M (M/F)     |                  |         |   |   |   |   |              |
| Date of Birthe      | :- | 0                         | 2           | 0                | 1       | 1 | 9 | 7 | 5 | (DD/MM/YYYY) |
| Class/Group         | I- | С                         | С           |                  | (A/B/C) |   |   |   |   |              |
| Cader               | ;- | BIHAR SECRETARIAT SERVICE |             |                  |         |   |   |   |   |              |
|                     |    |                           |             | me e.g<br>har Se |         |   |   |   |   | ve Service,  |
| Home District       | :- | PA                        |             |                  |         |   |   |   |   |              |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 2 n2r Bm CM

Name of Employee: RAMESH KUMAR ROY

Place: Patna Designation: Assistant

Date: Department: Parliamentary affairs deptt. govt of bihar.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.